SHRI CHANDRAJIT YADAV: Sir, what about my point of order? I have raised a point of order.

(Interruptions)

SHRIP. VENKATASUBBAIAH: May I clarify, Sir? We have taken action......

(Interruptions)

श्री रामविलास पासवान: यदि मामला नहीं उठाया जाता:

अध्यक्ष महोदय: ग्राप उनको बोलने मयों नहीं देते ?

श्री रामित्रकास पासवानः वह तो . **बोल गये हाउस में ** बोला है।

SHRIP. VENKATASUBBAIAH: Sir, he is using very unparliamentary words.

(Interruptions). I do not say anything. Sir, we have adhered......

श्री रामविलास पासवान मनपालिया-मेंद्री नहीं है। (Interruptions)

MR. SPEAKER: Ram Vilas Ji, Please sit down. I have allowed him.

SHRIP. VENKATASUBBAIAH:
Sir, we have conformed to the constitutional provisions. I must tell the Hon. Members that the Action Taken is different from the decision taken. About action taken, we have already proceeded (Interruptions). We have contacted the State Governments, the Report has been taken. So, the Central Government has taken this action, there is no violation of the constitutional provisions.

श्री हरिकेश बहादुर (गोरखपुर): 16 महीने से यही बात कही जा रही है। SHRI CHANDRAJIT YADAV: It is a clear-cut violation.

MR. SPEAKER: You give me a motion of breach of privilege or any other.

NOTIFICATIONS UNDER COAST GUARD ACT

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): I beg to lay on the Table.

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of section 123 of the Coast Guard Act, 1978:—
 - (i) The Coast Guard Naviks (General Duty), Recruitment Rules, 1982, published in Notification No. S.R.O. 80 in Gazette of India dated the 3rd April, 1982.
 - (ii) The Coast Guard Subordinate
 Officers (General Duty)
 Recruitment Rules, 1982,
 published in Notification No.
 S.R.O. 94 in Gazette of India
 dated the 17th April, 1982.
 - (iii) The Coast Guard Naviks (Technical Branch) Recruitment Rules, 1982, published in Notification No. S.R.O. 95 in Gazette of India dated the 17th April, 1982.

[Placed in Library See No. LT-4081/82]

(2) A copy of Notification No. S.R.O. 88-(Hindi and English versions) published in Gazette of India dated the 10th April 1982 adding an "Explanatory Note" to the Seward Artillery Practice Rules, 1978.

[Placed in Library See No. LT-4082/82]

^{**}Expunged as ordered by the Chair